**Annexure – 7**

**Name of the corporate debtor: G.S. Constro & Infra Private Limited; Date of commencement of CIRP – 20.10.2023; List of creditors as on: 01.01.2024**

**List of operational creditors (Government dues)**

(Amount in₹)

| Sl. No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contin-gent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verifica -tion | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Income Tax | Central Government | 22.12.2023 | 43233760 | 43233760 | Unsecured | No | No | 0 | 0 | 0 | 0 | The claim is fully admitted |
| | | | | | | | | | | | | | |